



Government of Jammu and Kashmir
Finance Department
Civil Secretariat, Jammu.

Notification
Jammu, the 1st of February, 2017

SRO 40 .- In exercise of the powers conferred by sub-section (1) of section 3 of the Jammu & Kashmir Levy of Tolls Act, Svt. 1995 (Act No. VIII of 1995), and in partial modification of notification SRO 206 dated 29-06-2016, the Government hereby direct that Annexure 'C' appended to the said notification SRO shall be substituted by the **Annexure 'C'** appended to this notification.

This Notification shall come into force w.e.f. **03.02.2017**.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Navin K. Choudhary), IAS
Commissioner/Secretary to Government
Finance Department

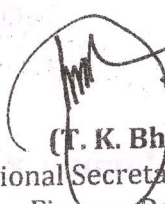
No. ET/Estt/180/2016

Dated : 01-02-2017

Copy to the:-

1. Financial Commissioner, Agriculture Production Department.
2. Principal Secretary to the Chief Minister.
3. All Financial Commissioners.
4. Principal Resident Commissioner, J&K Government, New Delhi.
5. Principal Secretary to Hon'ble Governor.
6. All Principal Secretaries to the Government.
7. Chief Electoral Officer, J&K.
8. Divisional Commissioner, Jammu/Kashmir.
9. All Commissioner/Secretaries to the Government.
10. Secretary to Government, Department of Law, Justice & Parliamentary Affairs.
11. Excise Commissioner, J&K Jammu.
12. Commissioner Commercial Taxes, J&K, Jammu.

13. All Heads of Department.
14. All Deputy Commissioners.
15. Director Information, J&K, Jammu.
16. OSD/Spl. Assistants/Private Secretary to all Hon'ble Cabinet Ministers/Ministers of State.
17. General Manager, Government Press, Jammu/Srinagar.
18. Private Secretary to Chief Secretary, J&K.
19. Private Secretary to the Commissioner/Secretary to the Government, Finance Department.
20. Government order file/Stock file/Finance Website/GAD website.


(T. K. Bhat), KAS

Additional Secretary to Government
Finance Department

01.02.17.

